

1	2	3
1995-96	Arasikere, Hunsur, Gajendraged, Sira, Bangarpet, Koppal	150.00 + 66.00* 216.00
Total no. Towns 36		Total : 886.00

(*Rs. 66.00 lacs released on account of 2nd instalment for Badami, and Gurumitkal (covered during 1992-93) and Bellary town (covered during 1993-94)

B. On Going Schemes (Approved prior to VIII Plan)

1992-93	Chintamani	20.00 (2nd instl.)
1993-94	-	-
1994-95	-	-
1995-96	Ramanagaram Chintamani	20.00 (2nd instl.) 6.00 (3rd instl.)
Total No. of Towns : 2		Total : 46.00
Grand total no. of Towns : (A+B) : 38		
Grant total of Central assistance released (A+B)		932.00

Potable Water Supply

1699. SHRI JAG MOHAN : Will the PRIME MINISTER be pleased to state :

(a) whether in some of the metropolitan areas, water level has been declining at an alarming rate and shortage of clean and potable water is resulting in higher incidence of different types of diseases; and

(b) if so, the measures taken to ensure clean and potable water supply in such metropolitan areas?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : (a) A long term observation of data for Delhi shows decline of more than 4 meters in ground water level in Central Part of Najafgarh Block, Southern Part of city block and Mehrauli Block. In Calcutta decline of the order of 4 to 8 meter has been observed in Eastern and Northern parts. A decline of less than 2 meters has been observed in Madras and Bombay. However, no report on higher incidence of different types of diseases due to shortage of clean and potable water has been received from any State Government/Local Bodies.

(b) Water supply being a State subject, it is the responsibility of State Government/Local Body concerned to provide safe and adequate drink water.

However, as and when the individual cases are referred to Govt. of India by the respective State Governments. The pattern of loan assistance etc. will be considered.

Dulhasti Hydrel Power Project

1700. SHRI CHAMAN LAL GUPTA : Will the PRIME MINISTER be pleased to state :

(a) when the Dulhasti Hydrel Power Project was taken up for execution, its estimated cost, the schedule for its commissioning and its installed capacity:

(b) the amount spent of this project so far and the revised estimates of its cost:

(c) whether the task of Dulhasti was entrusted to French Consortium and if so, the terms of agreement.

(d) when the execution of the project was stopped by the said contractor and the amount paid to the French Consortium so far;

(e) whether some new foreign companies have been approached and if so, their response; and

(f) the number of skilled and unskilled workers rendered jobless with the stoppage of execution of the project by the French Consortium?

THE MINISTER OF STATE IN THE MINISTRY OF POWER AND MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (DR. S. VENUGOPALACHARI) : (a) Dulhasti Hydro-electric Project was taken up for execution by National Hydro-electric Power Corporation (NHPC) in 1989—at an approved cost of Rs. 1262.97 crores. The Project was to be commissioned by July 1994. The installed capacity of the Project is 390 MW (3x130 MW).

(b) An amount of Rs. 1413 crores (approximately) has been spent on the Project uptill June 1996. The revised cost estimate of the Project is Rs. 3,470 crores (April 1996 Price Level).

(c) The execution of Dulhasti Project was entrusted to a French Consortium on a turn-key basis with bilateral assistance with a stipulated time of completion of 57 months.

(d) the French Consortium suspended work in August 1992 contending that the security environment was not conducive for performance of its contractual obligations. A Memorandum of Understanding (MOU) was reached between NHPC and the French Consortium in June 1994 envisaging withdrawal of the civil works partner of the Consortium and resumption of work with the remaining four partners. The MOU was subsequently endorsed by the Government of India and Government of France. The amount paid to the French Consortium so far is 33550 Million Japanese Yen and Rs. 106.38 crores (provisional).

(e) The NHPC has floated global tenders for execution of the balance civil works and tenders have been received from Indian and foreign companies.

(f) About 2000 workers engaged by the civil construction Company were affected when the works at the Project was suspended by the Company.

Review of Projects

1701. SHRI SANDIPAN THORAT : Will the Minister of PLANNING AND PROGRAMME implementation be pleased to state:

(a) whether review of implementation of ongoing major projects in various sectors has recently been undertaken;

(b) if so, the details regarding performance profile-sectorwise upto March, 1996 highlighting the achievements by standard economic indicators;

(c) the names of the top ten projects with excellent implementation record and bottom ten projects having poor performance profile; and

(d) the details of steps taken/proposed to be taken to strengthen monitoring mechanism with a view to

ensuring least possible cost and time over-run of major projects?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI YOGINDER K. ALAGH) : (a) Yes, Sir. All the major projects in the Central sector costing Rs. 100 crores and above are being reviewed every month.

(b) The sector-wise profile of these projects highlighting the standard indicators used in monitoring i.e. cost overrun, expenditure already incurred, and time overrun, is given in the enclosed Statement - I.

(c) The list of 10 projects having excellent implementation record i.e. more than 50% of anticipated project time and cost achieved and are still within 10% of cost and time overrun and the list of 10 worst projects i.e. under implementation for more than 12 years and also having excessive cost overrun (more than 300% in each case) are enclosed as Statement - II.

(d) The details of the steps being taken to reduce the delay in the implementation of projects, are enclosed as Statement - III.